

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 21(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

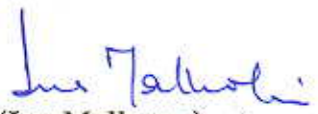
NAME OF THE COMPANY: M/s. Smt Madhu Bhaskar V/s. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Sarwan Raza	Adv	Respondents	
2	DHARAT SHARMA	Director	Respondent	
3	MR. SAURABH KALIA		} ADV. for petitioners	Jawaidul
4	MS. SAMRIDDHI GOGIA			

ORDER

List this matter alongwith CP 43(ND)2008 on 01.11.2016.


(Ina Malhotra)
Member Judicial